

DIVISION BENCH
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/37(KB)2017
IA(IBC)(LIQ.)/18(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	ICICI BANK LIMITED VS PALOGIX INFRASTRUCTURE PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Ratnanko Banerji, Sr. Adv. : For Applicant
Ms. Iram Hassan, Adv.
Mr. Sanket Sarawgi, Adv.

ORDER

1. Ld. Sr. Counsel/Counsel for the Applicant present.
2. IA(IBC)(LIQ.)/18(KB)2024
 - i. Post this IA on **5/8/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**